

MISC. ORDER NO. 43/2021
DATED: 29 MAY, 2021

In compliance of the directions of the Hon'ble Supreme Court of India vide order dated 16.03.2021 passed in **Writ Petition (Civil) No. 534/2020 Bajaj Allianz General Insurance Company Private Ltd. vs. Union of India & others**, the following email-I.D. created by the office, shall be exclusively used for Motor Accident Claim Tribunal (MACT) matters having jurisdiction of Motor Accident Claim Tribunal, District-Tehri Garhwal:-

Email ID macttehrigarhwal@gmail.com

The DSA/System Assistant shall operate / check the above email-ID on every working day.

Office to inform all the insurers, police stations of District Tehri Garhwal and also display it in the official website of this Judgeship.



(Amit Kumar Sirohi)
District Judge/ MACT
Tehri Garhwal.

Sir,
Noted
Aqul
29/5/21